

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3203  
TO BE ANSWERED ON 16.03.2016**

**KASHMIR ISSUE**

**†3203. SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the number of times Pakistan raised the issue of Jammu and Kashmir at international fora during the last three years till date along with the platforms wherein the issue has been raised;**
- (b) whether third party intervention has been sought by India to resolve this issue; and**
- (c) if so, the details and response of various countries in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (c) Pakistan has been attempting to raise the issue of Jammu and Kashmir at international fora, including at the United Nations, UN Human Rights Council and Organization of Islamic Countries.**

**The entire State of Jammu and Kashmir is an integral part of the Indian Union. A part of the territory of the State is under illegal occupation of Pakistan. Vide the Simla Agreement, India and Pakistan committed to address all outstanding issues, including the issue of Jammu and Kashmir, peacefully through bilateral dialogue. There is no role whatsoever for a third party in this regard.**

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